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*242. [For answer, vide col. 1243 Infra.]

AMENDMENTS TO THE DRUGS ACT

•243. SHRI S. N. MAZUMDAR: Will the Minister for HEALTH be pleased to state:

(a) whether Government propose to amend the Drugs Act, 1940, as recommended by the Pharmaceutical Enquiry Committee:

(b) if so, when; and

(c) if not, the reasons thereof?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KATJR): (a) to (c). Most of the amendments to the Drugs Act, 1940, recommended by the Pharmaceutical Enquiry Committee, are already covered by the provisions of the Drugs (Amendment) Bill, 1954 which was passed in the last session of the. -Rajya Sabha. The remaining rec8*uwendations are under consulteration and a decision will be taken after consulting the State Governments, where necessary.

ROOF COLLAPSE IN THE LOYAIAD COAL MINE

*244. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) the reasons which led to the collapse of a roof in the Loyabad Coal Mine recently in which four lives were lost;

(b) whether it is a fact that this is the second big accident which occurred in the same colliery within 12 months;

(c) whether any inquiry has been instituted to investigate into the causes of these repeated accidents; and

(d) if so, what are the findings of that inquiry?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) A fatal accident took place on the 11th October 1954. due to the collapse of a roof caused by percolation of water

through a clear parting above the roof and by the presence of two concealed slip planes, which were undetected till after the fall.

to Questions

(b) During the period of 12 months prior to this accident, three fatal accidents, each involving one life occurred in this colliery.

(c) Yes, all the accidents were enquired into by the Inspector of Mines.

(d) The findings are that the accident is a clear case of misadventuie.

SHRI S. N. MAZUMDAR: May I know whether the families of the victims have been given any compensation?

SHRI ABID ALI: Yes, necessary action has been taken and it is reported that the management are arranging to pay compensation to the dependents of the deceased.

SHRI S. MAHANTY: What is misadventure?

MR. CHAIRMAN: An act of God'.1

UNEMPLOYMENT INSURANCE

*245. SHRI S. N. DWIVEDY: Will the Minister for LABOUR be pleased to state:

(a) whether the committee consisting-of the representatives of the Ministries of Commerce and Industry, Finance and Labour and the Planning Commission, constituted to study the question, of unemployment insurance for industrial workers has submitted its report to Government;

(b) if so, what are the principal recommendations contained in that report; and

(c) which of the recommendations have been accepted by Government; and when they will be implemented?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) (a) No.

(b) and (c). Do not arise.

SHRI S. N. DWIVEDY: Is it not a fact that in the progress report for 1954 recently published, mention has been made about the working group going into this question?

SHRI ABID ALI: The working group has been appointed but we have not received the report yet, as I said.

SHRI S. N. MAZUMDAR: May I know whether in connection with the scheme of social security the question of unemployment insurance has been at all considered by the Government or not?

SHRI ABID ALI: The function of this group is to study this question with regard to insurance for unemployed workers.

*24G. [For answer vide col. 1244 infra.]

MEETING OJ THE P. & T. ADVISORY COMMITTEE

t*247. SHRI KRISHNAKANT VYAS: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a meeting of the Posts and Telegraphs Advisory Committee was held at Indore on the 10th July 1953;

(b) if so, the recommendations made by the Committee; and

(c) whether any action has been taken on those recommendations?

+Original notice in Hindi as below:

डाक-सार सलाहकार समिति की बैठक

#१४७. श्री कृष्णकान्त व्यास : क्या संचार मंत्री यह बताने की कृपा करांगे कि :

(क) क्या यह सच हैं कि डाक तार सलाहकार समिति की एक बैठक इंदौर में १० ज्लाई १९४२ को इर्ड़ थी ,

(ल) यदि हा, तो समिति ने क्या सिपारिशें कीं , ऑर

(ग) क्या उन सिपारिशों पर कोई कार्यवाही की गई है ? संचार उपमंत्री (श्री राज बहादूर) : (क) हां ।

(स) और (ग). कमंटी द्वारा की गयीं सिपारिशें तथा उस सम्बन्ध में की गयी कार्यवाही का विवरण सदन पटल पर रखे जाते हैं। [दीसियं परिशिष्ट ५, अनुबन्ध संख्या ६०.]

t[THE DEPUTY MINISTER Fro COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes.

(b) and (c). A statement showing the suggestions made at that meeting to-getner with the action taken thereon is laid on the Table of the House. *See* Appendix *Vli*\ Annexure No. 60.J

श्री कृष्णकान्त व्यास : १० जुलाई, १९४२ के वाद सलाहकार सोमात की बैठकों कितनी बार इड्रों ?

श्री राज बहादुर : राजस्थान सिर्मिक का उद्घाटन २ अक्ट्बर १९४२ कां हुआ आर उसस पहले सेन्ट्रल सकिल का निश्चय था कि इस कमंटी का बॅठक साल में सिर्फ एक बार होगा । अभी हाल में १९ नवम्बर, १९४४ कां हमनं यह तय किया है कि इसकी बॅठकें साल में तीन बार हों ।

श्री कृष्णकान्त व्यास : क्या यह सच हैं कि इंदार में टंलीफोन की आवश्यकतायें बहुत अधिक बढ़ गई हैं?

श्री राज बहादुर : जी हां, इसमें कोई संदंध नहीं हैं कि आवश्यकता हैं आंर बहुत दिनों सं हैं आंर उनको प्रा करने की कोशिश भी की जा रही हैं।

श्री कृष्णकान्त व्यासः क्या में जान सकता ह्रं कि फिलहाल इंदार में कितने टैलीफोन हैं?

†English translation.